

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI.

REGN. NO. OA 480/88

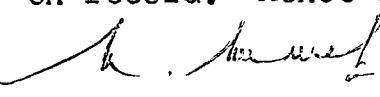
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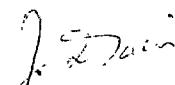
Shri Hari Om Applicant
Vs.
Indian Council of Agricultural ... Respondents.
Research & another

Coram: Hon'ble Mr. Justice J.D.Jain, Vice Chairman
Hon'ble Mr. Kaushal Kumar, Member

For the Applicant Shri Ashok Agarwal, Counsel.

Learned counsel for the applicant states that the matter in controversy has been settled between the parties and his instructions are to withdraw this application. He has placed a writing to this effect on record. Hence OA 480/88 is dismissed as withdrawn.


(KAUSHAL KUMAR)
MEMBER


(J.D.JAIN)
VICE/CHAIRMAN